Supplementary Cause List-1 Sr. No.10

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 54/2017 IA No. 1/2017

Zaqir Hussain

.....Petitioner/Applicant (s)

Through :- None.

V/s

State of J&K

.....Respondents (s)

Through :- Mr. Vishal Bharti, Dy. A. G. (on audio call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 12.06.2020

Learned Dy. A. G. appearing for the respondent seeks some time

to file status report.

Granted.

List on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 12.06.2020 (Rakesh)